

what stage is the proposal for further simplification of rules and liberalisation of procedure for State aid to Industries?

The Minister of Industry (Shri Manubhai Shah): The report of the Working Group has been sent to the State Governments for taking necessary action as they would consider suitable.

Imported Cars

1456. { Shri V. P. Nayar:
Shri Warier:
Shri Kadiyan:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to the fact that large number of latest models of imported cars are offered for sale in the country; and

(b) if so, whether Government have exercised any check on such high profit making sales?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir. There is no possibility of latest models of imported cars being offered for sale as import of built-up cars has not been allowed for the last several years except as personal baggage. Even cars imported as personal baggage are not generally allowed to be sold before they have been used for a minimum period of two or three years.

(b) Does not arise.

Import of Dyes and Chemicals

1457. { Shri V. P. Nayar:
Shri Warier:
Shri Kadiyan:

Will the Minister of Commerce and Industry be pleased to state:

(a) the percentage of imports of dyes and chemicals handled by

M/s. Imperial Chemicals Industries Ltd. in India's total imports of these materials;

(b) the first five topmost in the list of importers of these materials for the last three years; and

(c) the total value of imports allowed to each?

The Minister of Commerce (Shri Kanungo): (a) to (c). The firm-wise statistics of actual imports are not maintained. It is, therefore, not possible to state the percentage of imports effected by M/s. Imperial Chemical Industries Ltd. in India's total imports of dyes and chemicals made during a particular period. An attempt is, however, being made to collect the amount of licensing done to I.C.I. and five topmost firms in the field of dyes and chemicals during 1956-58 and the information will be laid on the Table of the Sabha as early as possible.

Non-ferrous Metals

1458. { Shri Warier:
Shri Kadiyan:
Shri V. P. Nayar:

Will the Minister of Commerce and Industry be pleased to state:

(a) the latest position in regard to the capacity of the country to meet the requirement of non-ferrous metals by indigenous production;

(b) the latest position regarding the rolling and re-rolling capacity in the country for non-ferrous metals; and

(c) the total value of import of (i) non-ferrous metals as raw material for rolling and (ii) finished products?

The Minister of Industry (Shri Manubhai Shah): (a) The present installed capacity for manufacture of non-ferrous metals is approximately as follows:

Aluminium Ingots—17,500 tons per annum.

Copper Ingots—7,500 tons per annum.

Lead (Virgin)—6,000 tons per annum.

Antimony—800 tons per annum.

(b) The present installed capacity for rolling of non-ferrous metals is estimated as under:

Aluminium Sheets/circles	17/18,000 tons per annum.
Brass/Copper sheets, circles and strips.	45/50,000 tons per annum.
Aluminium wire rods for A.S.C.R.	6,000 tons per annum on single shift basis.
Copper wire rods for copper conductor wires	15,000 tons p. a. on single shift basis.
Zinc sheets/strips	5,700 tons p.a.
Lead sheets	1,092 tons p.a.

(c) Total value of import of non-ferrous metals as raw material for rolling is not separately available. Total value, however, of import of non-ferrous metals for all purposes and total value of import of finished products of non-ferrous metals are available in the "Monthly Statistics of the Foreign Trade of India" a publication of the Department of Commercial Intelligence and Statistics, Calcutta.

Labour in High Range Estates in Kerala

1459. (Shri Kadiyan:
Shri Narayanankutty Menon:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the Committee appointed by the Kerala State Government in 1957 to enquire into the system and working of labour in Estates in the High Ranges have submitted their final report; and

(b) if so, whether a copy of the report will be laid on the Table?

The Deputy Minister of Labour (Shri Abid Ali): (a) The Committee appointed by the Government of Kerala in 1957 to go into the question

of wages and bonus in the plantation industry, has submitted its report.

(b) No.

Land Acquisition Development Scheme

1460. Shrimati Ila Palchoudhari: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Government of India have received replies from the State Governments indicating their requirements of funds for implementing the Land Acquisition and Development Scheme introduced recently;

(b) if so, the nature of replies together with the name of the States from which they have been received; and

(c) the allocations made by the Central Government to each of the States during the current year?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) No reply has so far been received from any State Government except Punjab.

(b) The Government of Punjab have requested for the allotment of a sum of Rs. 25 lakhs for the remaining period of the Second Plan.

(c) No allocations have yet been made.

Production of Liquid Gold

1461. { Shri Karni Singhji:
Shri Bhanja Deo:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the production of liquid gold has declined in 1958; and

(b) if so, the reasons therefor?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir. The production of liquid gold has, in fact, increased from 1,27,729 ozs. in 1957 to 1,52,500 ozs. during 1958.